

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1989/2018

New Delhi, this the 20th August, 2018

Hon'ble Ms. Praveen Mahajan, Member (A)

Parshuram Singh
S/o Late Raghu Singh
C/o Sujaya Kumar,
House No. 46, 1st Floor
Old Some Bazar Gali, Mahavir Enclave,
Near Dhari Mata Mandir
New Delhi-110045.Applicant.

(By Advocate: Mr. Abhishak Garg for Mr. Dhananjay Garg)

Versus

1. Union of India
Through Secretary
Ministry of Railway
Government of India,
Rail Bhawan, New Delhi.
2. Chairman Railway Board
Rail Bhawan, New Delhi-110001.
3. General Manager
Eastern Railway,
Fairely Place, Kolkata, W.B.
4. Chief Personal Officer
Eastern Railway,
Kolkata, W.B.
5. Sr. Division Personnel Officer
For Divisional Railway Manager,
Eastern Railway, Hawrah Division,
Howrah, W.B. Respondents

ORDER (ORAL)

Learned counsel for the applicant wishes to withdraw the OA in terms of the judgment passed in CWP No. 7714/2016 on 27.04.2016 by the Hon'ble High Court of Punjab and Haryana in the case of **Kala Singh and Others vs. Union of India and others.** The OA is dismissed as withdrawn having become infructuous.

**(Praveen Mahajan)
Member (A)**

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